

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/**Jammu**

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-14914-JK (LD) of 2024

DATED: - 21 - 08 - 2024

Sanction is hereby accorded to the appointment of Officer's of Housing Urban Development Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 21- 08- 2024

No:-LAW-OIC/8/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Housing Urban Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Jm

Reyaz Ali Bhat
21.08.24

Annexure to the Government Order No.14914-JK(LD) of 2024 dated 21.08.2024

S.No.	OWP No.	Title of the Case	Name & Designation of OIC
1.	LPA/08/2024	Sanjeev Gupta Vs JMC & Ors	Mr. Lal Chand, Deputy Commissioner(South)
2.	WP(C) 282 /2024	Hira lal Vs U.T of J&K and ors.	Mr. Manoj Kumar, Senior Town Planner
3.	WP(C) 1307/2024	BOCA Vs Sajay Singh & ors	Sh Sanjay Kumar Badyal, Deputy Commissioner(North)
4.	WP(C)348/2024	BOCA Vs Manorama & ors	Mr. Lal Chand, Deputy Commissioner(South)
5.	WP(C)531/2024	Ramesh Lal Vs U.T Of J&K & Ors	Mr. Lal Chand, Deputy Commissioner(South)
6.	WP(C)576/2024	Parveen Babbar Vs JMC & Ors	Sh Sanjay Kumar Badyal, Deputy Commissioner(North)
7.	WP(C)532/2024	Ramesh Lal Vs U.T Of J&K & Ors	Mr. Lal Chand, Deputy Commissioner(South)
8.	WP(C)995/2024	BOCA Vs Mohd. Amjid	Sh Sanjay Kumar Badyal, Deputy Commissioner(North)
9.	WP(C)661/2024	BOCA Vs Suminder Singh	Mr. Lal Chand, Deputy Commissioner(South)
10.	WP(C)824/2024	Harbhajan Singh Vs JMC	Mr. Lal Chand, Deputy Commissioner(South)
11.	WP(C)1250/2024	Divya Rai vs JMC	Mr. Lal Chand, Deputy Commissioner(South)
12.	WP(C)882/2024	Rajesh Kaushal Vs JMC	Sh Sanjay Kumar Badyal, Deputy Commissioner(North)
13.	WP(C)3058/2024	R.K Jain Vs JMC	Mr. Lal Chand, Deputy Commissioner(South)
14.	WP(C)3118/2024	Rakesh Aggarwal Vs U. T of J&K & Ors	Mr. Lal Chand, Deputy Commissioner(South)
15.	WP(C) 1323/2024	Munish Bhatia vs U.T of J&K & Ors	Mr. Lal Chand, Deputy Commissioner(South)
16.	WP(C) 1418/2024	Girdhari Lal vs U.T of J&K & Ors	Sh Sanjay Kumar Badyal, Deputy Commissioner(North)

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17.	WP(C) 1452/2024	Raj Rani Vs U.T of J&K & Ors	Sh Sanjay Kumar Badyal, Deputy Commissioner(North)
18.	WP(C) 1301/2024	BOCA Vs Nek Singh	Mr. Lal Chand, Deputy Commissioner(South)
19.	Wp(C) 1429/2024	Nasreena Begm Vs BOCA	Mr. Lal Chand, Deputy Commissioner(South)
20.	Wpc No. 143/2022	Vijay Kumar Zutshi Vs U. t of J&K	Sh Sanjay Kumar Badyal, Deputy Commissioner(North)
21.	LPA 7/2024	BOCA Vs Nageen Ara	Mr. Lal Chand, Deputy Commissioner(South)
22.	WP(C) 141/2024	BOCA Vs Pankaj Jain	Mr. Lal Chand, Deputy Commissioner(South)
23.	WP(C) 2320/2024	BOCA Vs Shiv Kumar Gupta	Mr. Lal Chand, Deputy Commissioner(South)
24.	WP(C) 1263/2024	Shameema Vs BOCA	Mr. Lal Chand, Deputy Commissioner(South)
25.	WP(C) 1481/2024	Ravi Khokhar Vs JMC	Mr, Abdul Star, Joint Commissioner(H&S)
26.	WP(C) No. 346 /2024	Ramesh Wazir Vs U.T of J&K and Ors.	Mr. Krishan Lal, Joint Commissioner(Adm)
27.	WP(C) No. 607/2024	Handsome Gill Vs U.T of J&K & Ors	Mr. Krishan Lal, Joint Commissioner(Adm)
28.	WP(C) No. 1307/2024	BOCA Vs Sanjay Singh	Mr. Lal Chand, Deputy Commissioner(South)
29.	LPA /2024	Jammu Municipal Corporation Vs Vinod Kumar	Mr. Krishan Lal, Joint Commissioner(Adm)
30.	WP(C) 1495/2024	BOCA Vs Saroop Singh	Sh Sanjay Kumar Badyal, Deputy Commissioner(North)
31.	WP(C) 1300/2024	BOCA Vs Pankaj Magotra	Mr. Lal Chand, Deputy Commissioner(South)
32.	WP(C) 1519/2024	BOCA VS Yogeshwar Kumar	Mr. Lal Chand, Deputy Commissioner(South)
33.	WP(C)	BOCA VS Sati Begum	Sh Sanjay Kumar Badyal, Deputy

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	1494/2024		Commissioner(North)
34.	WP(C) 35/2024	BOCA Vs Sohan Singh	Mr. Lal Chand, Deputy Commissioner(South)
35.	WP(C) 4307/2019	Ramit Singh Vs UT of J&K & ORs	Mr. Lal Chand, Deputy Commissioner(South)
36.	LPA /2024	Jammu Municipal Corporation Vs Shamsher singh Manhas	Mr. Krishan Lal, Joint Commissioner(Adm)

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